

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/23742/2026 ARBP/30/2026	SHIVAKRITI INTERNATIONAL LIMITED VS VEDANTA LIMITED, JHARSUGUDA	ALOK KUMAR MOHAPATRA VS	// (//
2	D-BLAPL/16070/2026 BLAPL/5585/2026	RINKU@ JAMAL SAHAAGED VS STATE OF ODISHA	BHARAT JALLI VS	CHANDANPUR /97 /2026 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000348/2026
3	D-BLAPL/16189/2026 BLAPL/5586/2026	SHIBA PRASAD SAHOO VS STATE OF ODISHA	PRANGYANANDA PATTANAIAK VS	BHUBANESWAR G.R.P.S. /7 /2026 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000164/2026
4	D-BLAPL/16190/2026 BLAPL/5587/2026	SANANDA JAGAT VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PADAMPUR /18 /2025 A.D.J.,PADAMPUR(Bargarh) CT/0000040/2025
5	D-BLAPL/16225/2026 BLAPL/5588/2026	RAJU SINGH VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA GRPS /55 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000025/2025
6	D-BLAPL/16227/2026 BLAPL/5589/2026	MOHAMMAD ISMAIL ANSARI @ ISMAIL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000010/2026
7	D-BLAPL/16192/2026 BLAPL/5590/2026	BULU PARIDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	PATTAPUR (DIGAPAHANDI) /58 /2026 NYAYADHIKARI G.N. /J.M.F.C,SANAKHAR GR/0000056/2026
8	D-BLAPL/16275/2026 BLAPL/5591/2026	RINKU BISWAS VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	//0 DISTRICT & SESSIONS JUDGE,CUTTACK 2(A)CC/0000016/2026
9	D-BLAPL/16200/2026 BLAPL/5592/2026	RAKESH SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /356 /2026 S.D.J.M.,(PANPOSH), ROURKELA(Sundergarh) GR/0001220/2026
10	D-BLAPL/9695/2026 BLAPL/5593/2026	SHYAMALAL PRADHAN VS STATE OF ODISHA	PRADIP KUMAR MALLICK VS	PUINTALA /218 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001260/2025
11	D-BLAPL/16078/2026 BLAPL/5594/2026	SAILENDRA KARNA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK S.D.J.M.,BHUBANESWAR(Khordha) CT/0000658/2025

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12	D-BLAPL/13490/2026 BLAPL/5595/2026	SHESADEBA PRADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /194 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000565/2026
13	D-BLAPL/15343/2026 BLAPL/5596/2026	HARI GOUD VS STATE OF ODISHA	UMAKANTA BARIK VS	THUAMUL RAMPUR /160 /2024 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000007/2025
14	D-BLAPL/16201/2026 BLAPL/5597/2026	KANISH MIISHRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	/ /0 SPECIAL JUDGE,ROURKELA(Sundargarh) SPL. 2(a)C.C./0000005/2026
15	D-BLAPL/15464/2026 BLAPL/5598/2026	MADHABANANDA BARIK VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	BONTH /74 /2024 A.D.J.,BHADRAK(Bhadrak) ST/0000124/2025
16	D-BLAPL/16282/2026 BLAPL/5599/2026	ABHILASH AGRAWAL VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BARPALLI /190 /2026 J.M.F.C,BARPALLI(Bargarh) GR/0000185/2026
17	D-BLAPL/16041/2026 BLAPL/5600/2026	MAMTA PATUA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	CHANDRASEKHARPUR /528 /2025 DISTRICT & SESIONS JUDGE,BHUBANE CT/0000076/2026
18	D-BLAPL/16054/2026 BLAPL/5601/2026	KUSHA SA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	RENGALI /117 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000027/2026
19	D-BLAPL/16285/2026 BLAPL/5602/2026	SANGRAM SAHU VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	PURUNABAZAR /23 /2026 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000027/2026
20	D-BLAPL/16202/2026 BLAPL/5603/2026	RANJIT HARIJAN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE TOWN /129 /2026 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000449/2026
21	D-BLAPL/16055/2026 BLAPL/5604/2026	JUHIA @ AKURA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /436 /2025 A.D.J.,NAYAGARH(Nayagarh) ST/0000068/2026
22	D-BLAPL/16286/2026 BLAPL/5605/2026	BIJAYA SABAR VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh 2(A)CC/0000050/2026
23	D-BLAPL/16287/2026	BIREN KUMAR TRIPATHY	SANTOSH KUMAR MAHANTY	/ /0

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	BLAPL/5606/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000018/2025
24	D-BLAPL/16068/2026 BLAPL/5607/2026	SAYED LUCKY ALLI @LUCKY VS STATE OF ODISHA	BHARAT JALLI VS	CHANDANPUR /97 /2026 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000348/2026
25	D-BLAPL/16069/2026 BLAPL/5608/2026	PRITOSH BEHERA VS STATE OF ODISHA	LAXMAN PRADHAN VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,PURI(Puri) GR/0000367/2026
26	D-BLAPL/16141/2026 BLAPL/5609/2026	NILAMANI PATRO @ PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /88 /2026 J.M.F.C.,PATRAPUR(Ganjam) GR/0000159/2026
27	D-BLAPL/16143/2026 BLAPL/5610/2026	RAJIB KUMAR TRIPATHY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIMAKHANDI /143 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000889/2026
28	D-BLAPL/16206/2026 BLAPL/5611/2026	GUPTA @ BHAGIRATHI BISOI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	DASMANTAPUR /116 /2025 J.M.F.C.,DASMANTAPUR(Koraput) GR/0000120/2025
29	D-BLAPL/16161/2026 BLAPL/5612/2026	SANJAY KU. BISOI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	MALKANGIRI /101 /2026 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000118/2026
30	D-BLAPL/16171/2026 BLAPL/5613/2026	DEEPAK DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	Maitri Vihar PS /219 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000306/2026
31	D-BLAPL/16177/2026 BLAPL/5614/2026	BABU NAYAK @ BULU @ BUTU VS STATE OF ODISHA	PRANGYANANDA PATTANAİK VS	PURIGHAT /11 /2026 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000021/2026
32	D-BLAPL/16242/2026 BLAPL/5615/2026	DIVENDU JENA @ DIBENDU JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MURUDA /205 /2026 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000036/2026
33	D-BLAPL/16245/2026 BLAPL/5616/2026	RAJA PATTNAİK @ SUJIT KUMAR PATTNAİK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /3 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000010/2024
34	D-BLAPL/16274/2026 BLAPL/5617/2026	MALAYA KUMAR NAYAK VS	SANJAY KUMAR DAS VS	VIGILANCE PS (BERHAMPUR) /5 /2026 SPECIAL JUDGE (VIG),BERHAMPUR(Ga

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35	D-BLAPL/15682/2026 BLAPL/5618/2026	STATE OF ODISHA(VIG.) GOPA BEHERA VS STATE OF ODISHA	CHITTA RANJAN MISHRA VS	GR/000005/2026 BAUNISUNI /56 /2020 DISTRICT & SESSIONS JUDGE,BOUDH CRA/000005/2026
36	D-BLAPL/16260/2026 BLAPL/5619/2026	GOBI @ GOBINDA MOHAPATRA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	ANGUL SADAR PS /157 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/000023/2025
37	D-BLAPL/16181/2026 BLAPL/5620/2026	JAYADEV BARIHA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /547 /2022 A.D.J.,BARGARH(Bargarh) CT/000009/2023
38	D-CMP/24633/2026 CMP/937/2026	SHYAM SUNDAR SINGH VS BENUDHAR PRADHAN	ARUN KUMAR BEHERA VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwa EC/000006/2025
39	D-CONTC/24669/2026 CONTC/3280/2026	SIRISH CHANDRA DAS VS USHA PADHEE, IAS	ADV. VS	// () //
40	D-CONTC/23351/2026 CONTC/3281/2026	KISHORE CHANDRA PANDA VS RAKASH MALIK, SUPERINTENDING ENGINEER, KENDRAPARA IRRIGATION DIVISION	ADV VS	// () //
41	D-CONTC/23760/2026 CONTC/3282/2026	ASHWINI KUMAR SAHOO VS BIRENDRA KORKORA, DIRECTOR,SECONDARY EDUCATION, KHURDA	ADV. VS	// () //
42	D-CRLMC/14292/2026 CRLMC/1804/2026	SON OF INFORMANT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CUTTACK SADAR /397 /2020 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001724/2020
43	D-CRLMC/14958/2026 CRLMC/1805/2026	BIJAY SAHU VS STATE OF ODISHA	SARADA PRASAD DASH VS	BANKI /151 /2012 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000050/2017
44	D-CRLMC/15858/2026 CRLMC/1806/2026	TOSHARAMNAIK @ ANISH VS STATE OF ODISHA	KAMIL RASHID VS	LAKHANPUR /237 /2025 J.M.F.C.LAKHANPUR(Jharsuguda) CT/0000233/2025
45	D-CRLMC/16208/2026 CRLMC/1807/2026	RAMESWAR DASH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 A.D.J.,PATNAGARH(Balangir) CRREV/0000001/2026

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46	D-CRLMC/16478/2026 CRLMC/1808/2026	TAPAS SWAIN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	JARAPADA /6 /2012 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000182/2012
47	D-CRLREV/16059/2026 CRLREV/400/2026	HADIBANDHU DAS VS EXECUTIVE MAGISTRATE,ERASAMA	NIRANJAN LENKA VS	//0 EXECUTIVE MAGISTRATE, ERASAMA(ANGUL) CRMC/0000128/2025
48	D-FAO/12844/2025 FAO/661/2026	SK.ABDUL ROUF VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR GIA/0000277/2014
49	D-MACA/24046/2026 MACA/524/2026	DIVISIONAL MANAGER , THE ORIENTAL INSURANCE CO, LTD,KHURDA VS RAMESH @ RAMAKANTA MOHAPATRA	DEVI PRASAD DASH VS	// 5TH M.A.C.T.,PURI(Puri) Mac/0000111/2024
50	D-RSA/24038/2026 RSA/285/2026	ANUSUYA PATTNAIK VS HEMANTA KUMAR MOHANTY	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,DHENKANAL RFA/0000046/2023
51	D-WP(C)/23932/2026 WP(C)/17437/2026	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// ()
52	D-WP(C)/23984/2026 WP(C)/17438/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS GAGAN CHANDRA PRADHAN	SAKTIDHAR DAS VS	// ()
53	D-WP(C)/23383/2026 WP(C)/17439/2026	MAHANADI COALFIELDS LTD, ANGUL VS DHOBEI BEHERA	SAKTIDHAR DAS VS	// ()
54	D-WP(C)/23927/2026 WP(C)/17440/2026	KANCHARANA UMA MAHESWAR RAO VS KANCHARANA @ PALAVALASA TOYAJAKSHI	BHUBANANANDA LENKA VS	// ()
55	D-WP(C)/23384/2026 WP(C)/17441/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS BUDHEI SAHOO	SAKTIDHAR DAS VS	// ()
56	D-WP(C)/25197/2026 WP(C)/17442/2026	DEBASHIS PANDA VS STATE OF ODISHA	ASUTOSH ROUT VS	// ()
57	D-WP(C)/23928/2026	SUSILA KONHAR @ SUSILA KUMARI KONHAR @ PRADHAN	MAHESWAR MOHANTY	//

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	WP(C)/17443/2026	VS STATE OF ODISHA	VS	0 //
58	D-WP(C)/25097/2026 WP(C)/17444/2026	DR.JAMI SRINIVAS KUMAR VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
59	D-WP(C)/25155/2026 WP(C)/17445/2026	SITAKANTA MOHANTY VS MANAGING DIRECTOR, ORISSA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD, KHURDA	ABHILASH MISHRA VS	// 0 //
60	D-WP(C)/24371/2026 WP(C)/17446/2026	LAMBODAR BARSAL VS REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
61	D-WP(C)/23990/2026 WP(C)/17447/2026	MAHANADI COALFIELDS LTD., ANGUL VS NARAN PRADHAN	SAKTIDHAR DAS VS	// 0 //
62	D-WP(C)/23385/2026 WP(C)/17448/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS LAXMIPRIYA PRADHAN	SAKTIDHAR DAS VS	// 0 //
63	D-WP(C)/23387/2026 WP(C)/17449/2026	MAHANADI COALFIELDS LTD.,ANGUL VS GOKULA CHANDRA BEHERA	SAKTIDHAR DAS VS	// 0 //
64	D-WP(C)/23986/2026 WP(C)/17450/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS JAGADANANDA SAHOO	SAKTIDHAR DAS VS	// 0 //
65	D-WP(C)/25017/2026 WP(C)/17451/2026	MAHANADI COALFIELDS LTD, ANGUL VS TAPANESWAR PRADHAN	SAKTIDHAR DAS VS	// 0 //
66	D-WP(C)/25018/2026 WP(C)/17452/2026	MAHANADI COALFIELDS LTD.,ANGUL VS PRADEEP SAHOO	SAKTIDHAR DAS VS	// 0 //
67	D-WP(C)/25031/2026 WP(C)/17453/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS SUDARSAN SAHOO	SAKTIDHAR DAS VS	// 0 //
68	D-WP(C)/25035/2026 WP(C)/17454/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS	SAKTIDHAR DAS VS	// 0

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69	D-WP(C)/25022/2026 WP(C)/17455/2026	SARANGA SAHU MAHANADI COALFIELDS LTD, ANGUL VS DAITARY SAHOO	SAKTIDHAR DAS VS	// // ()
70	D-WP(C)/25039/2026 WP(C)/17456/2026	MAHANADI COALFIELDS LIMITED, ANGUL VS DOLAGOBINDA PRADHAN	SAKTIDHAR DAS VS	// ()
71	D-WP(C)/24738/2026 WP(C)/17457/2026	PARAMJEET SINGH @ P. SING VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// ()
72	D-WP(C)/24295/2026 WP(C)/17458/2026	PRAFULLA KUMAR SUNA @ PRAFULLA SUNA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// ()
73	D-WP(C)/24739/2026 WP(C)/17459/2026	NIHAR RANJAN ROUT VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// ()
74	D-WP(C)/24243/2026 WP(C)/17460/2026	KRUPASINDHU BISWAL VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// ()
75	D-WP(C)/24816/2026 WP(C)/17461/2026	SHRADDHANJALI SENAPATI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// ()
76	D-WP(C)/23974/2026 WP(C)/17462/2026	SANJIB NAIK VS THE CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI	BHUBAN MOHAN BHUYAN VS	// ()
77	D-WP(C)/24732/2026 WP(C)/17463/2026	UMA SHANKAR SONKAR VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// ()
78	D-WP(C)/23997/2026 WP(C)/17464/2026	MAHANADI COALFIELDS LTD, ANGUL VS PADEI @ PADMANAV PRADHAN	SAKTIDHAR DAS VS	// ()
79	D-WP(C)/25026/2026 WP(C)/17465/2026	MAHENDRA MALIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()

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80	D-WP(C)/24799/2026 WP(C)/17466/2026	BISTAPITA PRAJA SANGHA SOCIETY, ANGUL VS STATE OF ODISHA	SAMVIT MOHANTY VS	// () //
81	D-WP(C)/25143/2026 WP(C)/17467/2026	GOURI HIRA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// () //
82	D-WP(C)/25027/2026 WP(C)/17468/2026	MAHANADI COALFIELDS LTD., ANGUL VS PRADEEP SAHOO	SAKTIDHAR DAS VS	// () //
83	D-WP(C)/25090/2026 WP(C)/17469/2026	HAREKRUSHNA MALLIK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// () //
84	D-WP(C)/25174/2026 WP(C)/17470/2026	M/S RASHMI AGENCY, CUTTACK VS DEPUTY COMMISSIONER CT AND GST CIRCLE, CUTTACK	PRANAYA KISHORE HARICHANDAN VS	// () //
85	D-WP(C)/23933/2026 WP(C)/17471/2026	SARAT BARMAN VS STATE OF ODISHA	DURGA PRASAD JENA VS	// () //
86	D-ABLAPL/15206/2026 ABLAPL/6263/2026	RAJIV DAS @ RAJIB DAS VS STATE OF ODISHA	SATYABRATA DASH VS	SAHADEV KHUNTA /208 /2026 () //
87	D-ABLAPL/15041/2026 ABLAPL/6264/2026	JHITRU DURUA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KUNDRA /71 /2025 () //
88	D-ABLAPL/15207/2026 ABLAPL/6265/2026	SK. NASIRUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /207 /2026 () //
89	D-ABLAPL/15711/2026 ABLAPL/6266/2026	SURAJ PATRA @ GUDDU PATRA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BANAPUR P.S. /424 /2021 () //
90	D-ABLAPL/15871/2026 ABLAPL/6267/2026	MUKESH KUMAR AGRAWAL @ MANOJ AGRAWAL @ MUKESH AGRAWAL @ KALUGOKULANANDA SAHU VS STATE OF ODISHA	 VS	PADAMPUR /231 /2025 () //
91	D-ABLAPL/15580/2026	KAILASH KUMAR BHOI	SACHIDANANDA PADHEE	BHATILI /132 /2026

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	ABLAPL/6268/2026	VS STATE OF ODISHA	VS	() //
92	D-ABLAPL/15969/2026 ABLAPL/6269/2026	RASHMI RANJAN BHATTA VS STATE OF ODISHA	BRUNDABAN ROUT VS	PIPLI /339 /2026 () //
93	D-ABLAPL/15975/2026 ABLAPL/6270/2026	SUSHIL KUMAR SABAR VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	JEYPORE VIGILANCE /7 /2026 () //
94	D-ABLAPL/15618/2026 ABLAPL/6271/2026	SUKANTA KUMAR PANDA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NACHUNI /206 /2025 () //
95	D-ABLAPL/15979/2026 ABLAPL/6272/2026	SANKIRTAN PANDEY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /117 /2026 () //
96	D-ABLAPL/16017/2026 ABLAPL/6273/2026	RAJANIKANTA MOHANTY VS STATE OF ODISHA	MOHENDRA DALAI VS	/ /0 () //
97	D-ABLAPL/16020/2026 ABLAPL/6274/2026	RACHHPAL SINGH VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	KHAMAR /158 /2026 () //
98	D-ABLAPL/15782/2026 ABLAPL/6275/2026	SK. KAIYUM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /171 /2026 () //
99	D-ABLAPL/16033/2026 ABLAPL/6276/2026	LAMBODAR SANDHA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SAMBALPUR VIGILANCE /35 /2023 () //
100	D-ABLAPL/16104/2026 ABLAPL/6277/2026	ARUN SWAIN @ ARUN KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHARATPUR PS /410 /2026 () //
101	D-ABLAPL/16116/2026 ABLAPL/6278/2026	ARUN SWAIN @ ARUN KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHARATPUR PS /411 /2026 () //
102	D-ABLAPL/16035/2026 ABLAPL/6279/2026	AKSHAYA KUMAR NAYAK VS	BIJAYA KUMAR SAHOO VS	NAYAGARH /155 /2026 ()

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103	D-ABLAPL/16140/2026 ABLAPL/6280/2026	STATE OF ODISHA SANKAR BEHERA @ SHANKAR BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// BALASORE TOWN /129 /2026 ()
104	D-ABLAPL/16042/2026 ABLAPL/6281/2026	LITU GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /180 /2026 ()
105	D-ABLAPL/16146/2026 ABLAPL/6282/2026	STATE OF ODISHA DEBANA @ DEBENDRA NAYAK VS	PRANAB RANJAN CHHATOI VS	// PURI TOWN /353 /2026 ()
106	D-ABLAPL/16148/2026 ABLAPL/6283/2026	STATE OF ODISHA PRADYUMNA PARIDA VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /222 /2026 ()
107	D-ABLAPL/15804/2026 ABLAPL/6284/2026	STATE OF ODISHA MANOJ BARIK @ TUKUNA BARIK VS	JYOTIRMAYA SAHOO VS	// ASKA /229 /2026 ()
108	D-ABLAPL/16043/2026 ABLAPL/6285/2026	STATE OF ODISHA PADMANAVA @ PRADEEP FATESINGH VS	BISWAJIT SAHOO VS	// FATEGARH /283 /2025 ()
109	D-ABLAPL/16156/2026 ABLAPL/6286/2026	STATE OF ODISHA ABHAYA CHARAN NAYAK @ JADA VS	PRASANT KUMAR BARIK VS	// DHUSURI /243 /2026 ()
110	D-ABLAPL/15944/2026 ABLAPL/6287/2026	STATE OF ODISHA SOUMYARANJAN PRADHAN VS	SANTOSH KUMAR MAHANTY VS	// NAYAGARH /155 /2026 ()
111	D-ABLAPL/15976/2026 ABLAPL/6288/2026	STATE OF ODISHA DIG DIGAL VS	SURYAKANTA DWIBEDI VS	// MANAMUNDA /250 /2025 ()
112	D-ABLAPL/16081/2026 ABLAPL/6289/2026	STATE OF ODISHA HEMANTA BHOI VS	PRIYA RANJAN SINGH VS	// MOTANGA /199 /2026 ()
113	D-ABLAPL/16160/2026 ABLAPL/6290/2026	STATE OF ODISHA CHITTARANJAN JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// NAIKANI-DIHI /41 /2026 ()

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114	D-ABLAPL/16046/2026 ABLAPL/6291/2026	BHARAT NAYAK @ MAHESWAR NAYAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	CHANDAPUR /93 /2026 () //
115	D-ABLAPL/16091/2026 ABLAPL/6292/2026	PINTU GOUDA @ PANDA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /180 /2026 () //
116	D-ABLAPL/16149/2026 ABLAPL/6293/2026	RAMA CHANDRA DALAI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	MANIABANDHA /82 /2026 () //
117	D-ABLAPL/16166/2026 ABLAPL/6294/2026	JAMILLA BIBI @ JAMILA BIBI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BALASORE TOWN /171 /2026 () //
118	D-ABLAPL/16152/2026 ABLAPL/6295/2026	SUMIT KUMAR AGRAWAL VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	BARPALLI /190 /2026 () //
119	D-ABLAPL/16173/2026 ABLAPL/6296/2026	SUBHASIS NAYAK VS STATE OF ODISHA	SIMRAN MAITY VS	/ /0 () //
120	D-ABLAPL/16179/2026 ABLAPL/6297/2026	NASIR AHEMAD @ NASA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /127 /2024 () //
121	D-ABLAPL/16172/2026 ABLAPL/6298/2026	NAGBHUSAN PATTNAIK @ CHANDAN @ NAGBHUSAN PATTNAYAK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SAHID NAGAR P.S. /198 /2025 () //
122	D-ABLAPL/16193/2026 ABLAPL/6299/2026	HRUDANANDA PRADHAN @ HRUDAY KUMAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR DALAI VS	DELANGA /120 /2026 () //
123	D-ABLAPL/16204/2026 ABLAPL/6300/2026	MADHUSMITA SAMAL VS STATE OF ODISHA (EOW)	BIBEKANANDA BHOL VS	EOW,BHUBANESWAR /8 /2026 () //
124	D-ABLAPL/15813/2026 ABLAPL/6301/2026	DUDHESWAR BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURIBAHAL /82 /2026 () //
125	D-ABLAPL/16147/2026	SUMAN CHHUALSINGH	SUVASHISH PATTANAIAK	BHARATPUR PS /417 /2026

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	ABLAPL/6302/2026	VS STATE OF ODISHA	VS	() //
126	D-ABLAPL/16053/2026 ABLAPL/6303/2026	ADITYA DAS VS STATE OF ODISHA	BHARAT JALLI VS	PURIGHAT /68 /2026 () //
127	D-ABLAPL/16111/2026 ABLAPL/6304/2026	SAROJ KUMAR BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHHENDIPADA /225 /2026 () //
128	D-ABLAPL/16404/2026 ABLAPL/6305/2026	SURAJ KUMAR AGASTI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	CHANDAHANDI /80 /2026 () //
129	D-ABLAPL/16255/2026 ABLAPL/6306/2026	SUBHRANSU BALIYARSINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /79 /2026 () //
130	D-ABLAPL/16256/2026 ABLAPL/6307/2026	SABDA BARIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ATTABIRA /199 /2026 () //